

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMPEE SUGARS AND CHEMICALS LIMITED Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 13-04-2023; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	26856557571	6	25918375195		938182376		Annexure 3
4	Unsecured financial creditors	1	4488709765	1	1403650000		3085059765		Annexure 4
5	Operational creditors (Workmen)	133	60062223	123	14020804		46041419		Annexure 5
6	Operational creditors (Employees)	82	28809200	51	6797898		22011302		Annexure 6
7	Operational creditors (Government Dues)	8	364482153	8	349005015		15477138		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	1546744052	8	693248568		853495484		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		243	33345364964	197	28385097480		4960267484		